

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 728/2018
M.A. No. 793/2018

New Delhi, this the 3rd day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

1. Harvinder Singh,
Aged about 28 years,
S/o Shri Diwan Singh,
R/o Village Daurala,
Post Rawta,
New Delhi-110073
Post : Teacher (Primary)
Post Code : 16/17,
Group – B.
2. Vakeel Chand,
Aged about 29 years,
S/o Shri Harkishan,
R/o V.P.O. Magala,
Distt. Sirsa, Haryana-125055
Post : Teacher (Primary)
Post Code : 16/17,
Group – B.
3. Ajit Singh,
Aged about 28 years,
S/o Shri Phool Singh,
R/o Village Ratipur,
Teh. Distt. Palwal,
Haryana-121102
Post : Teacher (Primary)
Post Code : 16/17,
Group – B.
4. Raju,
Aged about 26 years,
S/o Shri Brij Lal,
R/o Village Pelak, P.O. Sihol,
Teh. & Distt. Palwal,
Haryana.

Post : Teacher (Primary)
 Post Code : 16/17,
 Group – B.

5. Vinod Kumar,
 Aged about 34 years,
 S/o Shri Deep Chand,
 R/o MCF-1008/59, Gali No.52,
 Sanjay Colony, Sector-23,
 Faridabad-121005
 Post : Teacher (Primary)
 Post Code : 16/17,
 Group – B.

6. Ashwani Kumar,
 Aged about 30 years,
 S/o Shri Mange Ram,
 R/o Gali No.3, Ward No.16,
 Behind Govt. School,
 Sallagarh, Palwal, Haryana
 Post : Teacher (Primary)
 Post Code : 16/17,
 Group – B. .. Applicants

(By Advocate: Shri Anuj Aggarwal)

Versus

1. Govt. of NCT of Delhi,
 Through the Chief Secretary,
 Secretariat, I.P. Estate,
 New Delhi-110002.

2. Delhi Subordinate Services Selection Board (DSSSB)
 Through the Chairman
 FC-18, Institutional Area,
 Karkardooma,
 Delhi-110092.

3. North Delhi Municipal Corporation,
 Through the Commissioner (North),
 Dr. S.P.M. Civic Centre,
 Minto Road,
 New Delhi-110002.

4. South Delhi Municipal Corporation,
Through the Commissioner (South),
Dr. S.P.M. Civic Centre,
Minto Road,
New Delhi-110002.

5. East Delhi Municipal Corporation,
Through the Commissioner (East),
Udyog Sadan,
Patparganj Industrial Area,
Delhi-110095. .. Respondents

(By Advocate: Shri Vaibhav Pratap Singh for Shri R.N. Singh
for R-1, Shri Amit Sinha for R-3 and
Mrs. Anupama Bansal for R-4)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

The learned counsel for the applicants submits that since the respondents have issued another Advertisement superseding the impugned Advertisement, he may be permitted to withdraw the O.A. with liberty to question the fresh Advertisement.

2. In the circumstances, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(PRAVEEN MAHAJAN)
Member (A)

(V. AJAY KUMAR)
Member (J)

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